

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
LOK SABHA
UNSTARRED QUESTION NO:- 3023
ANSWERED ON-20/03/2023

**Teachers for classes 1 to 8 /Funds Allocated/Utilized under Sarva Shiksha Abhiyan
Since 2019**

3023. SHRI KESINENI SRINIVAS:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of school teachers sanctioned by each State for classes 1 to 8 for the years 2020, 2021 and 2022;
- (b) the total number of positions of teachers for classes 1-8 that have been filled in since 2019, especially in Andhra Pradesh;
- (c) whether the Central Government has issued any directions to the State Governments who failed to fill up these vacancies; and
- (d) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) & (b): The number of school teachers sanctioned by each state for classes 1 to 8 for the years 2020, 2021 and 2022 is annexed as **ANNEXURE**. Education is a subject in the Concurrent List of the Constitution and a majority of the schools are under the administrative control of respective State Governments/Union Territory administrations. Recruitment of teachers, their service conditions and deployment come under the purview of the respective State Governments and Union Territory administrations. Recruitment is a continuous process and vacancies get generated due to a number of factors like retirement, resignation, increased requirement of teachers as a result of the enhanced students' strength. Therefore, the total number of positions of teachers for classes 1-8 that have been filled in since 2019, especially in Andhra Pradesh is maintained by the concerned State Government/Union Territory Administrations.

(c) & (d): The Ministry of Education, from time to time, through review meetings and advisories, requests the State and UT Governments for filling up vacant posts of teachers and their rational deployment. Further, the Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides financial assistance to the States and UTs to maintain appropriate Pupil-Teacher Ratio (PTR) for various levels of schooling, as per norms prescribed in the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as amended from time to time.

ANNEXURE

ANNEXURE REFERRED TO IN PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3023 FOR 20TH MARCH, 2023 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI KESINENI SRINIVAS REGARDING "TEACHERS FOR CLASSES 1 TO 8 /FUNDS ALLOCATED/UTILIZED UNDER SARVA SHIKSHA ABHIYAN SINCE 2019".

S. No.	State/Union Territory	Sanctioned posts		
		2020-21	2021-22	2022-23
1	Andaman & Nicobar Islands	3169	3304	3304
2	Andhra Pradesh	156895	156895	156895
3	Arunchal Pradesh	14062	14062	14062
4	Assam	182198	180373	180309
5	Bihar	592541	592541	592541
6	Chandigarh	4274	4251	5243
7	Chhattisgarh	200429	230612	221067
8	Daman and Diu & Dadar and Nagar Haveli	2405	2500	2442
9	Delhi	51535	43550	46671
10	Goa	2216	2034	1806
11	Gujarat	217106	244211	203136
12	Haryana	64947	65608	65608
13	Himachal Pradesh	45997	43612	43609
14	Jammu & Kashmir	100647	100647	97649
15	Jharkhand	186865	186865	186865
16	Karnataka	189111	182624	177845
17	Kerala	31506	31506	31506
18	Ladakh	4665	4600	4642
19	Lakshadweep	440	440	440
20	Madhya Pradesh	363099	363099	363099
21	Maharashtra	323883	288639	295026
22	Manipur	14913	14913	14913
23	Meghalaya	19437	19402	19437
24	Mizoram	8919	8919	8560
25	Nagaland	16872	16872	16066
26	Odisha	229006	229006	229006
27	Puducherry	3705	3625	3625
28	Punjab	92084	92084	92084
29	Rajasthan	283416	299327	299387
30	Sikkim	8573	3628	2968
31	Tamil Nadu	147913	145016	144968
32	Telangana	106977	107821	97710
33	Tripura	26542	29494	29494
34	Uttar Pradesh	719399	719399	579622
35	Uttarakhand	46053	38054	46053
36	West Bengal	539217	511600	532568
Total		5001016	4981133	4810226

(Source: PAB Minutes & AWP&B)
